

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO 812  
TO BE ANSWERED ON FEBRUARY 06, 2020**

**PROPOSALS FROM MAHARASHTRA UNDER PMAY**

**No. 812. SHRI SANJAY KAKA PATIL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of proposals under Pradhan Mantri Awas Yojana (PMAY) submitted by Maharashtra to the Union Government during the year 2019-20;**
- (b) whether request has been made by the Government of Maharashtra to the Union Government regarding receiving of the funds under PMAY;**
- (c) if so, the details thereof along with the amount of funds demanded by the State Government; and**
- (d) the amount provided/likely to be provided by the Union Government under the said scheme to Maharashtra State during the year 2019-20, district-wise?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) to(d) Under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], during the year 2019-20, 217 projects involving 1,70,126 houses have been sanctioned for the Maharashtra. For projects approved during the year 2019-20, an amount of about Rs.2,551crore has been approved as Central Assistance, out of which about Rs.1,020 crore has become due for release as 1<sup>st</sup> installment subject to fulfillment of certain requirements(Annexure – I).Further, during the year 2019-20, under CLSS component of PMAY(U), 60,622houses involving Rs. 1,437.92 crore have been sanctioned/ delivered.**

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**Annexure –I**

**Annexure referred in reply to Lok Sabha Unstarred Question No 812 due for 06-02-2020**

**District wise details of proposals for construction of Houses approved and Central Assistance Committed during F.Y. 2019-20 along with details of First Installment to be released as per scheme guidelines and necessary compliances thereof for the State Maharashtra under PMAY(U)**

S.No.	District	No of Projects	Houses Sanctioned (Nos)	Central Assistance Approved (Rs. in Cr)	First installment of 40% of Approved Central Assistance subject to compliance(Rs. in Cr.)
1	Ahmednagar	5	1,330	19.95	7.98
2	Akola	1	340	5.10	2.04
3	Amravati	4	1,490	22.35	8.94
4	Aurangabad	1	591	8.87	3.55
5	Beed	6	3,360	50.40	20.16
6	Bhandara	-	-	-	-
7	Buldana	7	849	12.74	5.09
8	Chandrapur	4	261	3.92	1.57
9	Dhule	1	71	1.07	0.43
10	Gadchiroli	7	1,066	15.99	6.40
11	Gondia	-	-	-	-
12	Hingoli	6	1,200	18.00	7.20
13	Jalgaon	12	2,518	37.77	15.11
14	Jalna	2	1,265	18.98	7.59
15	Kolhapur	8	708	10.62	4.25
16	Latur	11	4,718	70.77	28.31
17	Mumbai City	-	-	-	-
18	Mumbai (Suburban)	1	2,478	37.17	14.87
19	Nagpur	32	21,867	328.01	131.20
20	Nanded	15	6,510	97.65	39.06
21	Nandurbar	1	300	4.50	1.80
22	Nashik	6	779	11.69	4.67
23	Osmanabad	1	285	4.28	1.71
24	Palghar	-	-	-	-
25	Parbhani	3	2,191	32.87	13.15
26	Pune	26	21,308	319.62	127.85
27	Raigad	4	2,802	42.03	16.81
28	Ratnagiri	7	698	10.47	4.19
29	Sangli	9	1,117	16.76	6.70
30	Satara	8	618	9.27	3.71
31	Sindhudurg	1	240	3.60	1.44
32	Solapur	10	11,454	171.81	68.72
33	Thane	6	74,296	1,114.44	445.78
34	Wardha	2	447	6.71	2.68
35	Washim	3	390	5.85	2.34
36	Yavatmal	7	2,579	38.69	15.47
<b>Total</b>		<b>217</b>	<b>1,70,126</b>	<b>2,551.89</b>	<b>1,020.76</b>

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